

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ - अहमदाबाद /

**IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD – BENCH 'B'**

**BEFORE SHRI RAJPAL YADAV, JUDICIAL MEMBER
AND
SHRI AMARJIT SINGH, ACCOUNTANT MEMBER**

आयकर अपील सं./ ITA No.2660/Ahd/2017

निर्धारण वर्ष/Asstt. Year: NA

Shri Tarsali Shwetamber Murtipujak Jain Sangh-Vadodara. 676, Shardanagar Tarsali, Vadodara 390009. PAN : AADTS 9938 C	Vs.	Pr.Commissioner of Income-tax (Exemption)
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अपीलार्थी (Appellant)		प्रत्यर्थी (Respondent)
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Assessee by :	Withdrawal application
Revenue by :	Shri Alok Singh, CIT-DR

सुनवाई की तारीख/Date of Hearing : 22/08/2019

घोषणा की तारीख/Date of Pronouncement: 22/08/2019

आदेश/ORDER

PER RAJPAL YADAV, JUDICIAL MEMBER:

This is assessee's appeal directed against order of Id.Pr.CIT-(Exemption), Ahmedabad dated 2.9.2017 passed under section 12AA of the Income Tax Act, 1961.

2. Assessee has filed a letter dated 15.2.2019 stating that they do not want to prosecute the present appeal before the Tribunal and therefore seeks withdrawal of the same. In view of the prayer of the Id.counsel for the assessee, we dismiss appeal of the assessee as withdrawn.

Order pronounced in the Court on 22nd August, 2019.

Sd/-
(AMARJIT SINGH)
ACCOUNTANT MEMBER

Sd/-
(RAJPAL YADAV)
JUDICIAL MEMBER

Ahmedabad; Dated 22/08/2019